

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3528  
ANSWERED ON:25.08.2006  
CASES AGAINST LIQUOR MANUFACTURERS  
Libra Shri Sukhdev Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) The number of cases registered by the Directorate of Enforcement against major liquor producers in connection with the violation of Foreign Exchange Regulation Act (FERA) cases against them;
- (b) Whether investigation by the police have since been completed into these cases;
- (c) If so, the findings thereof and if not the time by when the investigations are likely to be completed;
- (d) The details of such cases pending for more than one year, three years, five years; and
- (e) The steps taken by the Government for early disposal of such cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) to (e) : The information is being collected and will be laid on the Table of the House.